

### Dalai Lama's Offices in Countries Abroad

190. **Shri D. C. Sharma:** Will the **Prime Minister** be pleased to state:

(a) whether the Dalai Lama has expressed a desire to open offices outside India; and

(b) if so, the reaction of the Government of India thereto?

**The Prime Minister, Minister of External Affairs, Minister of Home Affairs and Minister of Atomic Energy (Shri Nanda):** (a) and (b). Yes, Sir. The Dalai Lama has expressed a desire to open offices of his Personal Representatives in one or two countries. The Government of India have told him that the matter will be considered.

### Stateless Chinese Residents in India

190-B. { **Shri Kapur Singh:**  
**Shri P. K. Ghosh:**

Will the **Prime Minister** be pleased to state:

(a) what is the basis on which the Government differentiate the KMT Chinese and the Communist Chinese residents of India out of those who have been declared as 'Stateless';

(b) whether any representation was received recently by the Government of India from the Overseas Chinese Association of India loyal to KMT China in this regard; and

(c) if so, what action Government propose to take?

**The Prime Minister, Minister of External Affairs, Minister of Home Affairs and Minister of Atomic Energy (Shri Nanda):** (a) As far as Stateless Chinese are concerned, technically it is not possible to differentiate between KMT Chinese and the Communist Chinese residents of India since they do not hold documents showing their political allegiance. The security of the country is the sole consideration which affects Government's policy in dealing with persons of Chinese origin.

(b) A representation was received recently by the Government of India from the Overseas Chinese Association of India.

(c) The various issues raised in this representation are under Government's active consideration.

### Study Team of International Jurist Commission

190-C. { **Shri Maheswar Naik:**  
**Shri Rameshwar Tantia:**  
**Shri Onkar Lal Berwa:**  
**Shri Dhaon:**  
**Shri Ram Harkh Yadav:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the International Jurist Commission will soon depute some neutral jurist members to study the causes of influx of refugees from East Pakistan to India; and

(b) if so, the reaction of the Government of India thereto?

**The Prime Minister, Minister of External Affairs, Minister of Home Affairs and Minister of Atomic Energy (Shri Nanda):** (a) and (b). Yes Sir, some preliminary exchanges have taken place between the International Commission of Jurists and the Government of India. The matter is under consideration.

### National Income

190-D. { **Shri Sham Lal Saraf:**  
**Shrimati Savitri Nigam:**

Will the **Prime Minister** be pleased to state:

(a) whether dependable statistics of National and *per capita* incomes have by now been compiled; and

(b) if so, the details thereof?

**The Prime Minister, Minister of External Affairs, Minister of Home Affairs and Minister of Atomic Energy (Shri**